



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ९, अंक ५८]

गुरुवार, डिसेंबर ७, २०२३/अग्रहायण १६, शके १९४५

[पृष्ठे २, किंमत : रुपये २७.००

असाधारण क्रमांक १०२

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Casinos (Control and Tax)(Repeal) Bill, 2023 (L.A. Bill No. XLV of 2023), introduced in the Maharashtra Legislative Assembly on the 7th December 2023, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XLV OF 2023.

A BILL

to repeal the Maharashtra Casinos (Control and Tax) Act, 1976.

Mah.
XXXI of
1976.

WHEREAS, it is expedient to repeal the Maharashtra Casinos (Control and Tax) Act, 1976 ; it is hereby enacted in the Seventy-fourth Year of the Republic of India, as follows :--

1. This Act may be called the Maharashtra Casinos (Control and Tax) Short title. (Repeal) Act, 2023.

Mah.
XXXI of
1976.

2. The Maharashtra Casinos (Control and Tax) Act, 1976, is hereby Repeal of Mah. XXXI of 1976.
repealed.

STATEMENT OF OBJECTS AND REASONS

The Maharashtra Casinos (Control and Tax) Act, 1976 (Mah. XXXI of 1976) has been enacted to provide for the control and regulation of casinos, and to impose a tax on betting in casinos, in the State of Maharashtra.

2. Sub-section (3) of section 1 of the said Act provides that the said Act shall come into force on such date as the State Government may, by notification in the *Official Gazette*, appoint. However, the Government is of opinion that the casinos should not be allowed in the State of Maharashtra, therefore, till date the said Act is not brought into force. The said Act is in statute books, therefore, the Government considers it expedient to repeal the said Act.

3. The Bill seeks to achieve the above objectives.

Mumbai,
Dated the 31st October 2023.

DEVENDRA FADNAVIS,
Deputy Chief Minister.